

Title: Regarding sufferings of Indian women working as house maids in the Gulf countries.

SHRI A.P. ABDULLAKUTTY (CANNANORE): Sir, I would like to bring to the notice of this august House one of the serious issues regarding sufferings of Indian women who are working as house maids in the Gulf countries. Their condition is worse than that of slaves. They are tortured mentally and physically. They are sexually assaulted and compelled to do all kinds of undignified jobs.

I would request the Union Government to direct the Embassy to scrutinise the recruitment papers before women are recruited to this job, make recognition of protector of emigrants compulsory for all women recruitment and maintain the details of such recruitees in Embassies and Airport Authorities and also keep regular contacts with the Embassies of the countries where house maids are working.

These poor women are not given minimum wages. Therefore, a minimum of 750 Riyal/Durham should be made mandatory for such recruitment. Finally, the recruiting agencies and others who are responsible for torturing of these innocent women should be booked immediately. (व्यवधान)

उपाध्यक्ष महोदय : इतना हल्ला करने पर मैं आपको नहीं बुलाऊंगा।

(व्यवधान)

MR. DEPUTY-SPEAKER: All the hon. Members including Shri E. Ahamed, Shri G.M. Banatwalla, Shri P.C. Thomas, Prof. A.K. Premajam, and Shri K. Francis George associated themselves with the matter raised by hon. Member, Shri Abdullakutty regarding house maids in the Gulf countries.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Thomas, do you want to withdraw your association on this subject? Nothing will go on record.

(Interruptions)*